

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW-196-2020

In

WRIT PETITION No.872 OF 2017

Bhushan Bhave

... Applicant

Versus

Union of India & Anr.

... Respondents

Mr. Shivan Desai, Advocate for the Petitioner.

Mr. Deep Shirodkar, Additional Government Advocate for the Respondents No. 1 and 2.

Mr. D. Lawande, Advocate for the Respondent No.3.

Ms. Jay Sawaikar, Advocate for the Respondent No.4.

Mr. B. Fernandes, Advocate for the Respondent No.5.

Mr. Deepak Gaonkar, Advocate for the Respondent No.8.

Mr. C. A. Ferreira, Advocate for the Respondent No.10.

Coram : M. S. SONAK &
M. S. JAWALKAR, JJ

Date: 02nd December, 2020

P.C.

In pursuance to the earlier orders made, we post this matter for final hearing in the week commencing from 1st February,

2021 subject to overnight part heard matters.

M. S. JAWALKAR, J.

M. S. SONAK, J.

msr